

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 16th October, 2018
(After the conclusion of matters of Court No. 1)

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Execution Application No. 48/2018 IN O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant
FOR HEARING			
2.	Appeal No. 29/2018 (M.A. No. 296/2018) (Earlier Appeal No. 111/2017 (WZ))	Benaulim Civic & Social Forum Vs. Triumph Realty Pvt. Ltd. & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Advs. for Applicant in M.A. Mr. Anubhav Anand Aron, Adv. Mr. Rajkumar, Adv. for CPCB
FOR DIRECTIONS			
3.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
FOR ADMISSION			
4.	M.A. No. 1456/2018 IN Original Application No. 401/2018	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Mayank Pandey, Adv. for R-8
5.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	
AFTER NOTICE			
6.	Appeal No. 230/2018 (M.A. No.1413/2018 & M.A. No.1414/2018)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-5
8.	Original Application No. 247/2018	Ashok Singh Vs. State of U.P. & Ors.	Mr. Tejaswi Kumar Pradhan, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for UP Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-3 Mr. Akash Dixit, Adv. for R-4

9.	Original Application No. 300/2018 WITH	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant Mr. Manish Kumar, Adv. for State of HP Mr. Archit Upadhyay, Adv. for R-5 Mr. Divya Prakash Pandey, Adv. for HPPCB Ms. Deep Shikha Bharti, Adv.
10.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. for HPSEB
11.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3
12.	Original Application No. 328/2018 (M.A. No. 1114/2018 & M.A. No. 1511/2018)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Nishit Agrawal, Adv. for R-2 Mr. Dinesh Kumar Garg, Adv. for R-3, 7 & 9 Mr. Raj Kumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Neelesh Sinha, Adv. for R-4 & 5 Mr. Ankur Khandelwal, Adv. for R-6 & 8 Mr. R. K. Sanghi, Adv. for R-10 & 11 Mrs. Seema Patnaha, Adv. for R-12 Mr. Daleep Dhyani, Adv. for R-13 Mr. Shlok Chandra, Adv. for R-14 Mr. B. V. Niren, Adv. for R-16 Mr. Pradeep Mishra, Adv. for UPPCB
13.	Original Application No. 343/2018 (M.A. No. 1330/2018)	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Ms. Pushp Gupta & Mr. Robin Kumar, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Shashank Bajpai, Adv. for R-3 Mr. Ajit Sharma, Adv. for R-8 Mr. Ankit Kumar, Adv. for R-10 Mr. Tarunvir Singh Khehar, Adv. for ADA
CASES AT SR. NO. 14 TO 27 WILL BE TAKEN-UP ON 26.11.2018 FOR HEARING			
14.	Original Application No. 346/2018 (M.A. No. 1410/2018 M.A. No. 1415/2018)	Gulam Nabi & Ors. Vs. State of J & K & Ors.	Mr. Vikash Sharma, Adv. for Applicant Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. M. Ram Babu, Adv. for R-6 Ms. Rishi Agrawala, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Sapan Kumar Mishra, Adv. for R-10 Mr. Keshav Ranjan, Adv. for R-12
15.	Original Application No. 352/2018	Shyam Sunder Joshi Vs. Union of India & Ors.	Mr. Shyam Sunder Joshi, Adv. in person Mr. Atin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-5 Mr. Manu Yadav, Adv. for R-6

16.	Original Application No. 381/2018 (M.A. No. 867/2018, M.A. No. 1234/2018 & M.A. No. 1501/2018)	Sandip Ankush Jadhav Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Preshit Surshe, Adv. for State of Maharashtra
17.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9
18.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
19.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
20.	Original Application No. 324/2016 (M.A. No. 113/2017, M.A. No. 816/2017 & M.A. No. 1510/2018)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Vikas Mehta, Adv. Mr. A. R. Takkar, Adv.
21.	Original Application No. 602/2016 (M.A. No. 1147/2016 & M.A. No. 1474/2017)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv. Mr. Vikas Tomar, Adv.
22.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.

23.	Original Application No. 610/2017 (M.A. No.1176/2017, M.A. No. 1499/2017, M.A. No. 1501/2017, M.A. No. 751/2018, M.A. No. 752/2018 & M.A. No. 853/2018)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2-4 Mr. Lalit Bhasin, Adv. for R-5 Mr. Dhruv Madan & Mr. Bismanjit S. Sabharwal, Advs. for R-7, 15 & 20 Mr. Ajay Kumar Pipaniya, Adv. for R-12 Mr. Deepak Vohra, Adv. for R-13 Mr. Shamik Narain, Adv. for R-14 Mr. Karamveer Singh, Adv. for R-21 Mr. Arun Monga, Adv. for R-27 Mr. Varun K. Chopra, Adv. Mr. Aditya Sharma, Adv. Mr. Karan Gupta, Adv. Mr. Virender Singh, Adv.
24.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
25.	Review Application No. 13/2018 (Earlier R.A. No. 29/2017 (EZ) IN Appeal No. 11/2014 (EZ))	Tenzing Lepcha Vs. Union of Indian & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. K. P. Pathak, Sr. Adv. with Mr. Ajit Pudussery, Adv. for R-3 Mr. A. Mariarputham, AG with Ms. Aruna Mathur, Adv. for State of Sikkim & SPCB
26.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-6 & 7 Mrs. Sharmila Upadhyay, Adv. for CPCB Mr. Prashant S. Kensale, Adv. for State of Maharashtra
27.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41

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